## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1509/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES:

Infolink Solution Pvt. Ltd.

V/s.

Venerate Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

Mhadashun pref.

## ORDER CP No.1509/ I&BP/NCLT/MB/MAH/2017

It appears that the Order giving direction to the Registrar of Registrar of Companies, Mumbai to file their report has not been complied with, therefore the Registry is again reminded sending notice to the ROC, if notice has already been sent to them, then to pursue the matter if any report has been sent by ROC as directed by this Bench.

List this matter on 23.1.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)